

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 32922/2018

(Arising out of impugned final judgment and order dated 10-09-2018 in WC No. 53426/2017 passed by the High Court of Judicature at Allahabad)

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(IA No. 174767/2018 - EXEMPTION FROM FILING O.T.)

Date : 07-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 is served but no one is present on his behalf.

Leave granted.

Let fresh notice be issued to respondent No. 1 for final hearing.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER